

[*Translation*]

Cities Developed Under Urban basic Services Scheme In Bihar

2552. SHRI LALIT ORAON: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the cities developed under the Urban Basic Services Scheme in Bihar during the year 1988-89, 1989-90 and 1990-91; and

(b) the details of the cities selected for the implementation of the said scheme in Bihar during 1991-92 and the total funds allocated for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). During the years 1988-89 and 1989-90 twelve towns were taken up under the Urban Basic Services Scheme in Bihar namely: Patna, Danapur, Khagaul, Bazh, Mokamah, Fatuha, Khashroopur, Masaurhi, Maner, Phulwarisharif, Bakhtiarpur, Danapur Cantonment.

For the implementation of the Scheme of Urban Basic Services for the poor during 1990-91 and 1991-92 seventeen new towns namely Muzaffarpur, Darbanga, Munger, Chapra, Bokaro, Simdega, Jamtara, Tehar, Kharwawa, Ranchi, Gaya, Bhagalpur, Bihar Sharif, Jamshedpur, Arah, Katihar and Dhanbad have been selected by the State government. An amount of Rs. 145.50 lakhs has been tentatively allocated to the State of Bihar for implementation of the Scheme during 1991-92.

Industrial Pollution In Kanpur

2553. SHRI KESRI LAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have conducted any survey in respect of the pollution being caused by industrial units and cement factories at Ghatampur in Kanpur;

(b) if so, the details thereof;

(c) the number of units which have installed pollution control devices;

(d) the names of units which have not installed such devices so far and the action taken against such units; and

(e) the steps taken by the government to ensure the setting up of pollution control devices in a stipulated time?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS: (SHRI KAMAL NATH): (a) to (c). The Uttar Pradesh Pollution Control Board has conducted a survey of the industrial units in Ghatampur, Kanpur. There are three big units in Ghatampur namely M/s. Vikram Cements (P) Ltd., M/s. Krishna Fertilizers (P) Ltd., M/s. Indus Laminaters (P) Ltd. and one big water polluting unit namely M/s. Ghatampur sugar Go. Ltd. All these industrial units have installed adequate pollution control devices.

(d) and (e). do not arise.

[*English*]

Allocation/Achievement Under I.D.S. & M.T. Scheme

2554. SHRI AMAL DATA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the target, allocation and achievement of the centrally sponsored scheme for the Integrated Development of Small and Medium Towns during the Sixth and Seventh Five Year Plans periods, with State-wise break-up;

(b) the source of funds of such schemes and the funding pattern generally followed State-wise differences, if any;

(c) whether the scheme is continuing in the current year and

(d) if so, the budget allocation therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT. (SHRI M. ARUNACHALAM): (a). Schemes under IDSMT are sanctioned on the basis of overall budgetary allocation for the scheme in each year, the project reports sent by the State governments and the prioritization for various towns indicated by the concerned State Governments. No targets are fixed for this A statement indicating the number of

towns assisted alongwith the amount released State-wise during the 6th and 7th Plan is enclosed.

(b) Funds for the EDSMT Scheme are provided in the annual budget of the Ministry of Urban Development and also that of the State Governments and Union Territory Administrations concerned. Funding pattern is uniform for all States. As per the existing pattern, 50% of the project cost subject to a maximum of Rs. 46 lakhs is released to the State Governments in instalments on a matching basis. The money is released in the form of long term loan re-payable in 25 years with an interest at the rate of 10.25% and moratorium for 5 years.

(c) and (d). Yes Sir. The budget allocation for the Year 1990-1991 is Rs. 15 crores.

STATEMENT*Release of Central Assistance under Integrated Development of small and medium towns**(Upto 31st March, 1991)**(Rs. in lakhs)*

Sl.No.	State/UT	Sixth Plan		Seventh Plan	
		No. of Towns	IDSMT	No. of Towns	IDSMT
1	2	3	4	5	6
1.	Andhra Pradesh	18	397,800	9	495,790
2.	Assam	5	197,500	5	149,000
3.	Bihar	15	298,000	10	496,285
4.	Goa	1	30,500	1	70,000
5.	Gujarat	17	407,850	10	437,770
6.	Haryana	6	143,000	4	202,500
7.	Himachal Pradesh	1	34,780	1	0,000

(Rs. in lakhs)

Sl.No.	State/UT	Sixth Plan			Seventh Plan		
		No. of Towns	IDSMT	No. of Towns	IDSMT	No. of Towns	IDSMT
1	2	3	4	5	6		
8.	Jammu & Kashmir	1	18.760	1	37.820		
9.	Karnataka	16	252.000	7	458.910		
10.	Kerala	9	270.300	4	232.600		
11.	Madhya Pradesh	16	258.090	13	725.230		
12.	Maharashtra	22	641.160	12	628.056		
13.	Manipur	2	9.100	2	51.000		
14.	Meghalaya	2	18.900	3	137.000		
15.	Mizoram	1	22.500	1	76.500		
16.	Nagaland	1	25.000	2	72.800		
17.	Orissa	6	212.500	7	258.950		
18.	Punjab	8	308.280	7	258.500		

(Rs. in lakhs)

Sl.No.	State/UT	Sixth Plan		Seventh Plan	
		No. of Towns	IDSMT	No. of Towns	IDSMT
1	2	3	4	5	6
19.	Rajasthan	11	394.000	7	348.100
20.	Sikkim	1	5.500	2	73.390
21.	Tamil Nadu	28	832.800	14	728.400
22.	Tripura	2	17.400	2	92.000
23.	Uttar Pradesh	23	458.600	13	690.080
24.	West Bengal	20	375.450	6	564.000
Union Territories					
1.	A & N Islands	1	25.000	0	67.000
2.	Dadra & Nagar Haveli	1	25.000	0	70.220
3.	Lakshdweep	0	0.000	0	0.000

(Rs. in lakhs)

Sl.No.	State/UT	Sixth Plan		Seventh Plan	
		No. of Towns	IDSMT	No. of Towns	IDSMT
1	2	3	4	5	6
4.	Pondicherry	1	4,000	2	108.750
Total :		235	5683.740	145	7530.651